

NAME OF THE THE CORPORATE DEBTOR
DATE OF COMMENCEMENT OF CIRP
LIST OF CREDITORS AS ON

ANNEXURE-3
Netra Teleservices Private Limited
19-11-2024
08-01-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

SN	NAME OF CREDITOR	DETAILS OF CLAIM		DETAILS OF CLAIM ADMITTED PROVISIONALLY					AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	
		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATE D PARTY					VOTING %
1	Union Bank of India	28-11-2024	8,19,24,301	6,09,73,277	Financial	6,09,73,277	6,09,73,277	NIL	100.0000%	0.00	0.00	2,09,51,024.00	0.00
1	TOTAL		8,19,24,301.00	6,09,73,277.00		6,09,73,277.00	6,09,73,277.00		100.0000%	0.00	0.00	2,09,51,024.00	0.00

Security interest

Primary

1st Exclusive charge on movable and immovable fixed assets/ capital WIP of the Company both present & future.

Collateral

Equitable Mortgage of Plot No. 3, Patparganj Industrial Area, Delhi measuring 2000 sq. mtrs. Owned by Kumar Ice Factory (P) Ltd.

Personal / Corporate Guarantees

Ashok Bansal
Ram Niwas Bansal
Rajesh Bansal
M/s Kumar Ice Factory Private Limited
M/s Viresh Buildcon Private Limited

For Netra Teleservices Private Limited



Pawan Kumar Singal
Interim Resolution Professional
Netra Teleservices Private Limited
Reg No: IBBI/PA-001/IP-P01172/2018-2019/12229
AFA Valid upto 30-06-2025
Regd. Add. with IBBI: MP-114, Pitampura, New Delhi- 110034
Contact No. - 011 41486026/27
Email ID: cirp.netra@gmail.com